

(b) if so, what are its main findings ; and

(c) whether the findings have since been examined by the Government and if so, with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL) : (a) No Sir.

(b) and (c). Do not arise.

**Introduction of Package Policies by G. I. C.**

\*95. SHRI CHHITUBHAI GAMIT : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state :

(a) whether it is a fact that the General Insurance Corporation of India have decided to introduce a package of policies for the benefit of agriculturists ;

(b) if so, whether it would be applicable to those small farmers also who are not actually the owners but take the land from big farmers ; and

(c) if so, the details regarding the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH) : (a) and (c). The General Insurance Corporation of India is examining the feasibility of devising a new policy called "Farmers' Package policy", the details whereof are as under :—

Properties to be covered	Risks
(1) Hut House	Fire,
(2) Agricultural implements	Lightning, Earthquake, Cyclone and Flood.
(3) Seeds, Fertilisers, Pesticides (sum insured not to exceed Rs. 250 peracre of land)	
(4) Cattle (indigenous).	As per standard Cattle Insurance Policy including breeding and calving risks.
(5) Pumpsets	As per Agricultural Pumpsets Policy.
(6) Janata Personal Accident.	As per standard Janata Personal Accident Policy but excluding hospitalisation benefit.

(b) To start with, the G.I.C. proposes to issue Group policies, covering groups of farmers, and not individuals, costs low. In order to keep administrative costs low. Such policies would, therefore, be available to small farmers, who are not actually the owners but take the land from big farmers, if they are members of a Cooperative Society or other acceptable Group.

**इंडियन एयर लाइन्स के अधिकारियों द्वारा सांयुक्त प्रस्ताव**

\*96. श्री धीम प्रकाश स्वामी : क्या सर्वदल और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिनांक 13 जून, 1979 को प्रेस में छपी यह रिपोर्ट ठीक है कि इंडियन एयरलाइन्स के अधिकारियों ने एक दिन की सांयुक्त छुट्टी की है और यदि उन की मांगों को पूरा करने के लिए सरकार द्वारा उचित कदम नहीं उठाए जाते हैं तो वे सक्रिय धाम्योलन शुरू कर देंगे; और

(ख) यदि हां, तो उन अधिकारियों की मांगें क्या हैं और उन पर सरकार की क्या प्रतिक्रिया है ?

सर्वदल और नागर विमानन मंत्री (श्री सुब्रह्मण्यम कौशिक) : (क) और (ख). बम्बई में अधिकारियों का एक वर्ग 12-6-79 को काम से गैर हाजिर रहा। उन में से कुछ ने बीमारी की सूचना दी तथा दूसरों ने प्राकृतिक छुट्टी की सर्वाधी।

क्याकि "प्राक्सिस ऐसोसिएशन" से, जो कि अधिकारियों का प्रतिनिधित्व करता है, न तो ऐसोसिएशन की ओर से प्रपने सदस्यों को एक निदेश के रूप में और न ही प्रबन्धक वर्ग को मोटिव के रूप में कोई सूचना मिली है, इसलिए यह कह सकना संभव नहीं कि प्राकृतिक छुट्टी प्रबन्धा बीमारी की छुट्टी की बिना पर अधिकारियों की गैर हाजरी महज एक इलाका वा या अधिकारियों की अपनी किसी मांग के सम्बन्ध में जानबूझ कर की गयी एक सम्मिलित कार्यवाही।

**Trade with Latin American Countries**

\*97 SHRI K. MAILANNA : Will the MINISTER OF COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether India has taken the initiative to have a dialogue with the Latin American countries to widen the scope of trade and to explore the possibilities of transfers of technology between the two sides ; and

(b) if so, how far India has got success in its objectives ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE,

**CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG) :** (a) and (b). Yes, Sir. Keeping in view the potential for trade with Latin American countries, studies in selected Latin countries in that region have been undertaken and delegations have also visited some of those countries. The latest important landmark in the dialogue with Latin American countries was the recent Indo-ECLA meeting (Economic Commission for Latin America) held in June, 1979 at Delhi. It is hoped that these measures will widen the scope for increased trade, transfer of technology and development of closer economic relations between India and Latin America.

**Chief Ministers' Conference regarding Devolution of certain Taxes**

\*98. **SHRI AMAR ROY PRADHAN :** Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state :

(a) the outcome of the Chief Ministers' Conference held on 19th May, 1979 at Delhi regarding devolution of certain taxes like the Corporation tax and the surcharge on income-tax ; and

(b) the reaction of the Union Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL) :** (a) and (b). The Conference was held on 19th and 20th May, 1979 for exchange of views with the Chief Ministers on issues like sharing of Corporation tax surcharge on income-tax, levy of additional excise duty in lieu of Sales-Tax etc.

Views in favour of and against the inclusion of the proceeds of these taxes in the divisible pool were expressed by the Chief Ministers/Finance Ministers who participated in the meeting.

Prime Minister in his concluding Address appreciated the anxiety of the States to have more financial resources and explained the Constitutional background, the rationale of the existing system and the responsibilities of the Centre for items like Defence, Communications etc. and the need for the balanced development of the country as a whole. He observed that in the circumstances explained by him, it was not possible to change the present arrangements without a great deal of harm being caused to the system and to the functions of the Centre.

**Public Distribution System**

\*99. **SHRI KANWAR LAL GUPTA ; SHRI M. RAM GOPAL REDDY :**

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to lay a statement showing :

(a) what specific steps Government have taken to start public distribution system from July 1st throughout the country ;

(b) which are the items which will be sold in the fair price shops and on what rates ;

(c) the names of the cities and towns where it has been implemented ;

(d) reasons for the delay in launching this in other major cities and towns ;

(e) how much investment will be made by the Central Government, State Governments and financial institutions in this public distribution system ;

(f) what specific steps Government have taken to maintain supply line of these essential commodities ;

(g) what will be the impact of this distribution system ; and

(h) have Government received any representations from the private sector against this system ; if so, the details thereof and the action taken thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL) :**

(a) to (h). From 1st of July, 1979, the Scheme of Production-cum-Distribution has been brought into operation which seeks to strengthen the existing public distribution system and increase the coverage of essential commodities with emphasis on production. In addition to the commodities already under distribution like cereals, kerosene, soft-coke and controlled cloth, certain other commodities like tea, coffee, match-boxes, toilet and washing soap and exercise-books will also be sold through the public distribution system. The Scheme of Production-cum-Distribution is applicable to the entire country and covers both rural and urban areas. The Scheme was to be launched on 1st July, 1979, and according to reports so far received the Scheme has been brought into operation in a number of States and Union Territories in the country. It has been